

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s).  
8490-8491/2018

MUTTAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.136065/2018-EXEMPTION FROM FILING O.T. and IA  
No.136069/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS )

Date : 17-01-2019 These petitions were called on for hearing today.

For Petitioner(s)

Ms Anuja Pethia, Adv.  
Ms Vanshaja Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the petitioner to take fresh steps to  
effect service on the sole respondent within two weeks time.  
Notice thereafter be issued.

Requisite report not received from the concerned District  
and Sessions Judge, Sultanpur, U.P. Reminder be issued.

List again on 5.3.2019.

ANIL LAXMAN PANSARE  
Registrar